	Annexure – 7 Name of the corporate debtor: Tangnu Romai Power Gneration Private Limited ; Date of commencement of CIRP:06.05.2024 (Order served to IRP dated 06.05.2024); List of creditors as on: 16.10.2024 List of operational creditors (Government dues) (Amount in INR)													
S.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingen	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	t claim du n	dues,that may be set-off				
	Employees Provident Fund Organization	1	16.10.2024	677,758	381	Provident Fund	<u>.</u>	1		1	677,377	1	The claim admitted are pre CIRP period and Post CIRP claim was due to the ECR Portal entries which was removed by the Director's (Power Suspended) because there is no active work on the site.	